NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

23. IA(C.A.)/18(MB)2023
IN
CP/199(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.04.2024**

Name of the Party: Hormuz Phiroze Aderianwalla
Vs
Del. Seatek India Private Limited

Section 241(1), 242(4), 243(1) (b), 244(1) of Companies Act, 2013, Rule 11 of NCLT Rules, 2016

ORDER

1. Adv. Nausher Kohli for the Petitioner and Adv. Shyam Kapadia a/w Adv. Aditya Udeshi and Adv. Ajinkya Kadam i/b Adv. Sanjay Udeshi for the Respondent are present through virtual mode.
2. Post this matter on **02.05.2024** for hearing.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/